CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

CP-37/2001 in OA-1769/99

New Delhi this the 20th day of March, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A) Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Sone Lal, Addl. Legal Advisor (Retd.), R/o B2/63, Paschim Vihar, New Delhi-110 063.

Petitioner

(through Sh. K.P. Dohare, Advocate)

Versus

- Sh. B.B. Tandon, Secretary, Ministry of Personnel, Govt. of India, North Block, New Delhi.
- 2. Sh. R.K. Raghwan,
 Director CBI,
 Block No.3,
 CGO Complex,
 Lodhi Road,
 New Delhi.

Respondents

(through Sh. Shiv Raj, departmenta representative)

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Sh. Dohare, learned counsel for petitioner states that the Tribunal's orders have been fully implemented and CP-37/2001 does not survive. The aforesaid CP dropped. Notices discharged.

A.Vedwam

(Dr. A. Vedavalli)
Member(J)

(S.R. Adige) Vice-Chairman(A)

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